

In the National Company Law Tribunal, Jaipur

Item No. 04

CP No.-12/241-242/JPR/2020

UNDER SECTION 241-242 OF COMPANIES ACT, 2013

In the matter of:

Mr. Rajeev Bhatnagar

.....Applicant/Petitioners

VS.

M/s Green Suraksha Technology Pvt. Ltd. & Ors.Respondent

Order delivered on 10.01.2020

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Annie Singh Jhala, CS

For Respondent(s) : None appeared.

ORDER

Heard the submissions made by the counsel for the petitioner. Serve notice on the respondents within ten days. Let Registry also serve notice. Also, notice by all other modes including publication and fixation is permitted. Dasti is also allowed. Post the matter to 12.02.2020.

Sd—

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd—

**(P. S. N. PRASAD)
JUDICIAL MEMBER**